

Nature of Case- Cr.Appl(DB).

Filing No.- 8373/2020

Nirbhay kumar Ram Vs The State of Jharkhand.

Advocate- D.K.Prasad

DEFECTS:-

2. Limitation expired on 01/04/20 ; Delayed by 64 days.

9(i) Dt of judgement at pg 22 and 43 of impugned judgement differs.

(ii) Impugned judgement of 2nd and 3rd copy have not been paginated.

(iii) No. Of delay days are missing at para 1,9 and prayer para of limitation petition.